

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/7190/2024	MANASH PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
2	D-BLAPL/7192/2024	RAM HEMBRAM VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /71 /2016 () //
3	D-BLAPL/7194/2024	PATHIADU DRONA DORA @ P. DRONA DORA VS STATE OF ODISHA	S.S.RAY (2) VS	PATTAPUR (DIGAPAHANDI) /98 /2023 () //
4	D-BLAPL/7195/2024	MOHAMMAD AMIR KHAN VS STATE OF ODISHA(CBI)	DR.KEDAR NATH TRIPATHY VS	// () //
5	D-BLAPL/7198/2024	PADMANAV PRADHAN @ PINKU VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /570 /2023 () //
6	D-BLAPL/7199/2024	JITENDRA PRADHAN VS STATE OF ODISHA	BIJAYANANDA DASH VS	BANKI /100 /2021 () //
7	D-BLAPL/7200/2024	MALAYA MAITY VS STATE OF ODISHA	T.N.MURTY VS	CYBER CRIME AND ECONOMIC OFFENCES /23 /2023 () //
8	D-BLAPL/7203/2024	HRUSHIKESH DAS VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANIHA /341 /2022 () //
9	D-BLAPL/7204/2024	PINKUNA MOHANTY VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	KABISURYANAGAR /44 /2020 () //
10	D-BLAPL/7209/2024	BIBEKANANDA SAHOO @ KALIA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	G.R.P.S. /82 /2009 () //
11	D-BLAPL/7214/2024	BIBI GOLORY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /1 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

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12	D-BLAPL/7215/2024	ARJUN KANDHAPANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BANDHUGOAN /98 /2023 () //
13	D-BLAPL/7216/2024	DILLIA @ DILLIP KUMAR BARIK VS STATE OF ODISHA	GOREKHANATH DAS VS	BANAPUR P.S. /106 /2023 () //
14	D-BLAPL/7217/2024	NARESH BHARASAGARIA VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /81 /2018 () //
15	D-BLAPL/7218/2024	DILLIP PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	FATEGARH /47 /2024 () //
16	D-BLAPL/7221/2024	PUSPA CHHUALASINGH VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	KHAJURIPADA /19 /2024 () //
17	D-BLAPL/7233/2024	ISWAR NAIK VS STATE OF ODISHA	PITAMBAR JENA VS	GHATAGAON /253 /2023 () //
18	D-BLAPL/7236/2024	CHAKA @ PRASANNA ADHIKARI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHALLIKOTE /23 /2024 () //
19	D-BLAPL/7239/2024	GITA @ GITANJALI DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /156 /2024 () //
20	D-BLAPL/7243/2024	DILLIP MAJHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /128 /2023 () //
21	D-BLAPL/7244/2024	ABHIRAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
22	D-BLAPL/7245/2024	SUBRAT DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
23	D-BLAPL/7247/2024	KHAGAPATI BALIPUTIA	AMULYA RATNA PANDA	BOIPARIGUDA /80 /2020

ORISSA HIGH COURT

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		VS	VS	()
24	D-BLAPL/7250/2024	STATE OF ODISHA ARABINDA DEHURY	BICHITRA NARAYANA SATAPATHY	// PARADEEP LOCK /51 /2024
		VS	VS	()
25	D-BLAPL/7256/2024	STATE OF ODISHA BABURAM DEY	BASANTA KUMAR DAS	// CHANDIPUR /25 /2023
		VS	VS	()
26	D-BLAPL/7260/2024	STATE OF ODISHA UMESH TANTY	SUSHANTA HARICHANDAN	// SUNDARGARH TOWN /51 /2024
		VS	VS	()
27	D-BLAPL/7268/2024	STATE OF ODISHA SUBASH SAHOO	BHARAT JALLI	// JENAPUR /303 /2023
		VS	VS	()
28	D-BLAPL/7275/2024	STATE OF ODISHA PRABIN KUMAR DASH	SANJIBANI MISHRA	// BUDEN /67 /2023
		VS	VS	()
29	D-BLAPL/7276/2024	STATE OF ODISHA JHASAKETAN BEHERA @ JHARA	SHYAM SUNDAR CHHUALSINGH	// KOIDA /85 /2023
		VS	VS	()
30	D-BLAPL/7279/2024	STATE OF ODISHA LACHHAMAN KHORA	DEBASIS TRIPATHY	// NANDAPUR /25 /2024
		VS	VS	()
31	D-BLAPL/7280/2024	STATE OF ODISHA CHINTAMANI JANI	JYOTIRMAYA SAHOO	// MOHANA /227 /2023
		VS	VS	()
32	D-BLAPL/7283/2024	STATE OF ODISHA RAKESH SAMAL	RESHMA BEHERA	// DHARAKOT PS /117 /2021
		VS	VS	()
33	D-BLAPL/7289/2024	STATE OF ODISHA BIKASH BALIARSINGH	AMLAN SHAKTI PAUL	// KHARABEL NAGAR P.S. /341 /2023
		VS	VS	()
34	D-BLAPL/7290/2024	STATE OF ODISHA KAMESH KHILLO	DEBASIS TRIPATHY	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

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35	D-BLAPL/7291/2024	STATE OF ODISHA BIPIN BEHERA VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /13 /2023 ()
36	D-BLAPL/7293/2024	STATE OF ODISHA KARAYA PALASI VS	BASUDEV PUJARI VS	// KALIMELA /207 /2022 ()
37	D-BLAPL/7294/2024	STATE OF ODISHA MAHESH PAN @ MOTU VS	RAMAKANTA PRADHAN VS	// CHAMPUA /53 /2023 ()
38	D-BLAPL/7295/2024	STATE OF ODISHA JAFRUDIN MALIK VS	HIMANSHU BHUSAN DASH VS	// / /0 ()
39	D-BLAPL/7296/2024	STATE OF ODISHA PAPU @ SUSANTA DAS VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /36 /2023 ()
40	D-BLAPL/7299/2024	STATE OF ODISHA MOHIT @ MIR MOHIT VS	PANCHANAN PANIGRAHI VS	// SORO /395 /2023 ()
41	D-BLAPL/7300/2024	STATE OF ODISHA MD SABIR HUSSAIN @ HUSAIN VS	JITENDRA SAMANTARAY VS	// / /0 ()
42	D-BLAPL/7304/2024	STATE OF ODISHA NATHA DAS VS	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /217 /2023 ()
43	D-BLAPL/7305/2024	STATE OF ODISHA PITAR PALA @ PITAR PALO VS	JYOTIRMAYA SAHOO VS	// ADVA /18 /2024 ()
44	D-BLAPL/7306/2024	STATE OF ODISHA PABITRA SWAIN VS	LAXMI NARAYAN PATEL VS	// / /0 ()
45	D-BLAPL/7309/2024	STATE OF ODISHA HARI OM VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// JEYPORE SADAR /151 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

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46	D-BLAPL/7310/2024	MOHAMMAD AZARUDDIN @ MOHAMMAD AZHARUDDIN VS STATE OF ODISHA	SUVALAXMI DEVI VS	MACHHKUND /65 /2021 () //
47	D-BLAPL/7313/2024	MD. RAJA @ NEHAL KHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	BARBIL /109 /2023 () //
48	D-BLAPL/7314/2024	MOHIT @ MIR MOHIT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /352 /2023 () //
49	D-BLAPL/7315/2024	MOHIT @ MIR MOHIT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /394 /2023 () //
50	D-CMAPL/10488/2024	BHAGABATI SATPATHY VS SULOCHANA DANDAPATA	ADV. VS	// () //
51	D-CMAPL/10520/2024	KSHEERABDHI TANAYA PANDA VS PRINCIPAL SECY., TO GOVT., R AND D.M, DEPT.	ADV VS	// () //
52	D-CMAPL/10555/2024	STATE BANK OF INDIA VS RAMESH CHANDRA AGRAWAL	ADV VS	// () //
53	D-CMAPL/10617/2024	KAVITANJALI TRIPATHY VS STATE OF ODISHA	ADV VS	// () //
54	D-CMAPL/10619/2024	RATNAPRIYA DAS VS ADDL., SUB COLLECTOR BBSR, KHORDHA	ADV VS	// () //
55	D-CMAPL/10621/2024	RAHASBEHARI DAS VS STATE OF ODISHA	ADV VS	// () //
56	D-CMP/10527/2024	MANJUBALA SARANGI VS DEBA DARSHINI DASH @ MOHAPATRA	SATYANARAYAN MISHRA VS	// () //
57	D-CMP/10541/2024	BANCHHANIDHI NAYAK	SIDDHARTH PRASAD MISHRA	//

ORISSA HIGH COURT

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		VS	VS	0
58	D-CMP/10576/2024	PURNA CHANDRA NAYAK NIRMAL CH. KAR	SUKANTA KUMAR NAYAK	//
		VS	VS	0
59	D-CONTC/10441/2024	GANGADHAR KAR TULADEV MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
60	D-CONTC/10442/2024	ALOK KAR, DIRECTOR (R AND R),AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. PRASANTI KUMARI NAYAK	ADV	//
		VS	VS	0
61	D-CONTC/10443/2024	ASWATHY S, I.A.S. TETAKI NAIK	BIJAYA KUMAR BEHERA	//
		VS	VS	0
62	D-CONTC/10455/2024	ALOK KA, DIRECTOR R AND R EX OFFICIO, ADD., SECY., TO GOVT., W.R, DEPT. ARAKHITA SETHI	ADV.	//
		VS	VS	0
63	D-CONTC/10459/2024	SUSHIL KUMAR LOHANI, I.A.S. HARI MAHAKUD	ADV.	//
		VS	VS	0
64	D-CONTC/10469/2024	SUSHIL KUMAR LOHANI, I.A.S. RATNAKAR MUDULI	ADV.	//
		VS	VS	0
65	D-CONTC/10491/2024	SUKANTI MALLICK, SPECIAL LAND ACQUISITION OFFICER CUM ZONE OFFICER, SORO, BALASORE SANTOSH KUMAR HOTA	SIDHARTH PRASAD DAS	//
		VS	VS	0
66	D-CONTC/10492/2024	RABINARAYAN SHI,SUPERINTENDENT OF POLICE,PMT,ODISHA LAXMI PRIYA MOHANTY	ADV	//
		VS	VS	0
67	D-CONTC/10497/2024	AMITA PATTNAIK,DISTRICT EDUCATION OFFICER,GANJAM RAMA CHANDRA SAHU	ADV	//
		VS	VS	0
68	D-CONTC/10508/2024	AMITA PATTNAIK,DISTRICT EDUCATION OFFICER,GANJAM SATYASAI ROUSTRAY	ADV.	//
		VS	VS	0

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		UNIVERSITY GRANTS COMMN. (MINISTRY OF EDUCATION)		//
69	D-CONTC/10512/2024	SUMATI PATTNAYAK	PARTHA SARATHI DAS	//
		VS	VS	0
		CHARAN NAYAK, PROJECT DIRECTOR KANPUR IRRIGATION, BASUDEVPUR, KEONJHAR		//
70	D-CONTC/10514/2024	BASANTA MANJARI MOHANTY	PARTHA SARATHI DAS	//
		VS	VS	0
		CHARAN NAYAK, PROJECT DIRECTOR KANPUR IRRIGATION, BASUDEVPUR, KEONJHAR		//
71	D-CONTC/10525/2024	GITANJALI BARIK	ADV	//
		VS	VS	0
		GOURI NAYAK, D.E.O, KEONJHAR		//
72	D-CONTC/10531/2024	T.RAVI	SANGRAM SENAPATI	//
		VS	VS	0
		PROF.YOGESH SINGH, CHAIRPERSON, NATIONAL COUNCIL FOR TEACHERS EDUCATION, DWARKA, NEW DELHI		//
73	D-CONTC/10535/2024	SHYAM SUNDAR NAYAK	ADV	//
		VS	VS	0
		DR. BIJAY KUMAR MOHAPATRA,DIRECTOR OF HEALTH SERVICES,ODISHA		//
74	D-CONTC/10544/2024	RAM CHANDRA MALLIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ANU GARG, ADDL. CHIEF SECY., PLANNING AND CONVERGENCE DEPT.		//
75	D-CONTC/10545/2024	SHRINIBAS RATH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		SATYABRATA SAHU, ADDL., CHIEF SECY., FOREST ENVIROMENT AND CLIMATE CHANGE DEPT.		//
76	D-CONTC/10549/2024	TABASUM KAMAL	DURGA PRASAD JENA	//
		VS	VS	0
		DIRECTOR, OBC, MINORITIES AND BACKWARD CLASSES, WELFARE DEPT.		//
77	D-CONTC/10551/2024	PRAMOD KUMAR BARIK	ADV	//
		VS	VS	0
		ARAVINDA AGRAWAL, COMMNR., CUM SECY., TO GOVT., H.E. DEPT.		//
78	D-CONTC/10552/2024	M. DIVAKAR RAO	ADV	//
		VS	VS	0
		BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT., BBSR		//
79	D-CONTC/10561/2024	DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY	ANIRUDH SANGANERIA	//
		VS	VS	0
		SARABENDU SUTAR, SUPDT., ENGNR., RURAL WORKS., GANJAM		//

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FILING REPORT AS ON :06/03/2024

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80	D-CONTC/10563/2024	ER. BISWAJIT SAMANTARAY VS SARABENDU SUTAR, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, GANJAM	ANIRUDH SANGANERIA VS	// 0
81	D-CONTC/10564/2024	BHAJA KRISHNA SAHOO VS ASWATHY S, I.A.S.	ADV VS	// 0
82	D-CONTC/10585/2024	BHAGYADHAR DAS VS ARUN KUMAR RAY, I.P.S.	ADV. VS	// 0
83	D-CONTC/10588/2024	NIRANJAN KHATUA VS MANORANJAN MISHRA, ENGNR., IN CHIEF , ODIHSA, BBSR, KHORDHA	ADV VS	// 0
84	D-CONTC/10589/2024	RANJIT KUMAR PRADHAN VS BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	KURESH PRASAD DASH VS	// 0
85	D-CONTC/10593/2024	SK.AZAD MOHAMMAD VS SUSHIL KUMAR LOHANI,I.A.S.	ADV VS	// 0
86	D-CONTC/10603/2024	OLAKANA MELANA PADIA SURAKHYA COMMITTEE, CUTTACK VS VINEET BHARDWAJ, I.A.S	JAYDEEP PAL VS	// 0
87	D-CONTC/10609/2024	PADMANAV HOTA VS D.RAJESH, I.F.S.	ADV. VS	// 0
88	D-CONTC/10615/2024	BAIRAGI CHARAN ROUL VS ASWATHI S, I.A.S.	ADV VS	// 0
89	D-CONTC/10618/2024	BIBHUTI BHUSANA NAYAK VS NARENDRA KUMAR DAS, PRINCIPAL CUM SECY., GOVERNING BODY OF SARALA DEGREE MAHAVIDYALAYA, RAHAMA	ADV. VS	// 0
90	D-CONTC/10622/2024	RAJU BHOI VS ASWATHY S., I.A.S.	ADV. VS	// 0
91	D-CONTC/10624/2024	MOHAN CH. MUNDARI	ADV	//

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		VS	VS	()
		ASWATHY S, I.A.S		//
92	D-CRLA/7212/2024	HARI @ HARIBANDHU KHORA	ARIJEET MISHRA	JEYPORE SADAR /8 /2013
	CRLA/182/2024	VS	VS	AD HOC ADDITIONAL DISTRICT AND SESSIONS
		STATE OF ODISHA		CT/0000045/2013
93	D-CRLA/7224/2024	SADANANDA MAHANTA @ MAHATO	AJAYA KUMAR MOHARANA	UDITNAGAR /227 /2014
		VS	VS	()
		STATE OF ODISHA		//
94	D-CRLA/7254/2024	SAROJ KUMAR SETHI	MANAS KUMAR CHAND	NAYAGARH SADAR /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	D-CRLA/7297/2024	DEEPAK MUKHI @ DEEPU	HIMANSHU BHUSAN DASH	CHAMPUA /69 /2014
		VS	VS	()
		STATE OF ODISHA		//
96	D-CRLLP/7240/2024	RAILWAY PROTECTON FORCE	UDIT RANJAN JENA	/ /0
		VS	VS	()
		SUSANT KUMAR JENA		//
97	D-CRLLP/7307/2024	STATE OF ODISHA	SANGRAM DAS (S.C.VIGILANCE)	VIGILANCE PS (BERHAMPUR) /54 /2015
		VS	VS	()
		PRASANT KUMAR PATTNAIK		//
98	D-CRLMA/7211/2024	SHASIKANTA BEHERA@GUDU	RAJAT KUMAR PANDA	MOTANGA /163 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	D-CRLMA/7213/2024	SHASIKANTA BEHERA	RAJAT KUMAR PANDA	MOTANGA /190 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	D-CRLMC/7191/2024	BIBHUTI@BIBHUTI BHUSAN PRADHAN	SARADA PRASAD DASH	KHANDAPARA /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
101	D-CRLMC/7202/2024	PABITRA BARISAL	SAROJ KUMAR DASH	NIRAKARPUR /45 /2012
		VS	VS	()
		STATE OF ODISHA		//
102	D-CRLMC/7205/2024	USHA KHAITAN	PRANAYA KUMAR DASH	/ /0
		VS	VS	()

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103	D-CRLMC/7208/2024 CRLMC/720/2024	STATE OF ODISHA MURALI BISOI @ MILU VS STATE OF ODISHA	ABAKASH NANDA VS	// HINJILI (ASKA) /9 /2012 ASST. SESSIONS JUDGE, HINJILICUT(Ganjam) ST/0000069/2023
104	D-CRLMC/7210/2024	SHANTILATA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 () //
105	D-CRLMC/7225/2024	SAILABALA SAMANTARAY VS STATE OF ODISHA	BIDYADHAR MANSING VS	TANGI (KHURDA) /29 /2004 () //
106	D-CRLMC/7231/2024	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHANDAKA P.S. /161 /2021 () //
107	D-CRLMC/7234/2024	SIRUPU REDDY KRISHNA RAO @ S.KRISHNA RAO VS STATE OF ODISHA	RAMDAS ACHARY VS	PARLAKHEMUNDI /77 /2013 () //
108	D-CRLMC/7237/2024	SANJAY MALLICK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	RAMACHANDRAPUR /200 /2017 () //
109	D-CRLMC/7249/2024	LALIT KUMAR MISHRA VS STATE OF ODISHA	JYOTSNARANI RATH VS	DASPALLA /39 /2017 () //
110	D-CRLMC/7263/2024	K.SANKAR VS STATE OF ODISHA	RESHMA BEHERA VS	MAHILA (BERHAMPUR) /24 /2023 () //
111	D-CRLMC/7267/2024	BAPUN @ ARJUN @ NAGARJUN PANDA VS STATE OF ODISHA	JAGAJIT PANDA VS	BISOI /56 /2023 () //
112	D-CRLMC/7270/2024	NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	//0 () //
113	D-CRLMC/7274/2024	MD. IRSAD ALLAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHHEND /92 /2016 () //

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114	D-CRLMC/7282/2024	UPENDRA RAULA @ UPENDRA RAULO @ APULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /187 /2012 () //
115	D-CRLMC/7286/2024	PRAFULLA BEHERA @ DHEDIA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /54 /2008 () //
116	D-CRLMC/7287/2024	BABULA GOUDA@GAUDA@BIPINI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /44 /2016 () //
117	D-CRLMC/7288/2024	ARUN KUMAR AGRWAL VS STATE OF ODISHA	SARASWATI SENAPATI VS	DEOGARH /111 /2016 () //
118	D-CRLMC/7312/2024	GHANASHYAM KARMI @ RANA VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	AINTHAPALI /87 /2006 () //
119	D-CRLMP/7220/2024	SAIRAM ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	/ /0 () //
120	D-CRLMP/7223/2024	SURESH DAS VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	/ /0 () //
121	D-CRLMP/7242/2024	REBATI PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //
122	D-CRLMP/7258/2024	SUSHIL KUMAR LENKA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	/ /0 () //
123	D-CRLMP/7259/2024	USHARANI MAHARANA VS CHANDAN KUMAR MAHARANA	MRUTYUNJAYA MAHARANA VS	/ / () //
124	D-CRLMP/7261/2024	ANIRUDHA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ /0 () //
125	D-CRLMP/7271/2024	ALOK KUMAR BEHERA	KABIRAJ PRADHAN	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
126	D-CRLMP/7277/2024	SUSANTA KUMAR DAS	MRUTYUNJAY PAGAL	//0
		VS	VS	0
		STATE OF ODISHA		//
127	D-CRLREV/7229/2024	JIVAN BIKASH PATI	SHYAMANANDA JENA	JAJPUR TOWN /324 /2022
		VS	VS	0
		STATE OF ODISHA		//
128	D-CRLREV/7308/2024	DEBABRATA PRUSTY	SATYABRATA MOHANTY	//0
		VS	VS	0
		STATE OF ODISHA		//
129	D-CRP/10569/2024	PRATIVA MANJARI DASH@SARANGI		//
		VS	VS	0
		ANIL KUMAR SARANGI		//
130	D-FAO/10421/2024	HARIHAR PANIGRAHI	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
131	D-FAO/10430/2024	NETRAMANI ROHIDAS	SATYABAN SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
132	D-FAO/10435/2024	KASIDA BIBI	SATYABAN SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
133	D-FAO/10612/2024	SRABASTI MOHANTY	ASHOK KUMAR ROUT	//
		VS	VS	0
		DEBJYOTI DAS		//
134	D-MATA/10600/2024	SURI SANGITA SWAIN	AMITAV TRIPATHY	//
		VS	VS	0
		JYOTI PRAKASH SWAIN		//
135	D-OTAPL/10373/2024	PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE,BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C(GST,CT AND CUSTOM)	//
		VS	VS	0
		M/S INDIAN METAL AND FERRO ALLOYS LIMITED,ODISHA		//
136	D-OTAPL/10376/2024	PRINCIPAL COMMNR, CGST AND CENTRAL EXCISE,BBSR.	TUSHAR KANTI SATAPATHY, SR. S.C (GST, C.T AND CUSTOM)/	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-OTAPL/10505/2024	M/S. TATA STEEL LTD, DUBURI. PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE,BHUBANESWAR VS	TUSHAR KANTI SATAPATHY,SR.S.C OF G.S.T,CT AND CUSTOM VS	// 0
138	D-OTAPL/10507/2024	M/S. INDIAN METAL AND FERRO ALLOYS LIMITED PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE,BHUBANESWAR VS	TUSHAR KANTI SATAPATHY,SR.S.C(GST,CT AND CUSTOM) VS	// 0
139	D-OTAPL/10539/2024	M/S. TATA STEEL LTD,SUKINDA CHROMITE MINES,JAJPUR PRINCIPAL COMMNR, CGST AND CENTRAL EXCISE, BBSR. VS	TUSHAR KANTI SATAPATHY, SR. S.C (GST, C.T AND CUSTOM) VS	// 0
140	D-OTAPL/10635/2024	M/S. INDIAN METAL AND FERRO ALLOYS LTD. PRINCIPAL COMMNR., CGST AND C. EX. COMMISSIONERATE, BBSR. VS	PRASENJEET MOHAPATRA (SR.S.C.) VS	// 0
141	D-RPFAM/10536/2024	M/S. ARUNODAYA TOBACCO INDUSTRIES PRAVAT KUMAR DAS VS	DAYANANDA MOHAPATRA VS	// 0
142	D-RVWPET/10557/2024	SASMITA DAS STALCO CONSULTANCY AND SYSTEMS PVT LTD VS	ADV VS	// 0
143	D-RVWPET/10625/2024	ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE STALCO CONSULTANCY AND SYSTEMS PVT LTD VS	ADV VS	// 0
144	D-TRP(C)/10493/2024	ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI SANGITA KISAN VS	BISWARANJAN DALAI VS	// 0
145	D-TRP(C)/10596/2024	MUNIRAM MARNDI AMARESWAR NAYAK VS	HRUDANANDA MOHAPATRA VS	// 0
146	D-TRP(C)/10608/2024	SRIJAYA KUMAR BARAL DR.PRATIK SWAIN VS	BIBEKANANDA BHUYAN VS	// 0
147	D-WA/10374/2024	DR. ALIVA PRADHAN STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// 0
		SURAVI DALEI		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WA/10384/2024	STATE OF ODISHA VS GANESH CHANDRA MOHAPATRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
149	D-WA/10431/2024	STATE OF ODISHA VS CHAIRMAN , SCHOOL MANAGEMENT COMMITTEE OF KHIRANG PRIMARY SCHOOL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
150	D-WA/10463/2024	STATE OF ODISHA VS SIDHRTHA SANKR SWAIN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
151	D-WA/10468/2024	STATE OF ODISHA VS SCHOOL MANAGING COMMITTEE OF BASUPUR PRIMARY SCHOOL,KENDRAPARA	BIPLAB MOHANTY,A.G.A VS	// 0 //
152	D-WA/10474/2024	PRESIDENT, SANJAY MEMORIAL INSTITUTE OF TECHNOLOGY(SMIT), GANJAM VS RAMA RANJAN PANDA	HARIPAD MOHANTY VS	// 0 //
153	D-WA/10486/2024	STATE OF ODISHA VS SCHOOL MANAGEMENT COMMITTEE OF KANTAPADA PRIMARY SCHOOL.	BIPLAB MOHANTY, A.G.A. VS	// 0 //
154	D-WA/10500/2024	DURGA CHARAN NAYAK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
155	D-WA/10502/2024	SK. WASAKTULA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
156	D-WA/10503/2024	STATE OF ODISHA VS MANOJ KUMAR DASH	SANGRAM JENA, A.G.A. VS	// 0 //
157	D-WA/10519/2024	STATE OF ODISHA VS SACHIDANANDA MOHANTY	SANGRAM JENA, A.G.A. VS	// 0 //
158	D-WA/10534/2024	E.MEERABAI PATRO VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
159	D-WA/10556/2024	SUBASINI DEI	UMAKANT SAHOO	//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WA/10568/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
		SUDHAKAR MOHANTY		//
161	D-WA/10572/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
		BALARAM PARIDA		//
162	D-WA/10623/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
		VS	VS	0
		BHARAT CHANDRA MOHANTY		//
163	D-WP(C)/10375/2024	UNION OF INDIA, NEW DELHI	PRASANNA KUMAR PARHI	//
		VS	VS	0
		ANUSUYA DASH		//
164	D-WP(C)/10377/2024	UMA SAHU	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/10378/2024	ALAKAMAYEE PANIGRAHI	SISIR KUMAR PUROHIT	//
		VS	VS	0
		SECY. TO GOVT. OF ODISHA		//
166	D-WP(C)/10379/2024	ASHOK KUMAR PANDA	ABHIMANYU KHATUA	//
		VS	VS	0
		THE MANAGER, PTCODL, DHENKANAL		//
167	D-WP(C)/10380/2024	SARALA LOHAR	SISIR KUMAR PUROHIT	//
		VS	VS	0
		SECY. TO GOVT. OF ODISHA		//
168	D-WP(C)/10381/2024	DILLIP KUMAR SAHOO	SISIR KUMAR PUROHIT	//
		VS	VS	0
		COLLECTOR AND D.M, DHENKANAL		//
169	D-WP(C)/10382/2024	BHABANI SANKAR PRADHAN	KAILASH CHANDRA SAHOO	//
		VS	VS	0
		GOVT. OF ODISHA		//
170	D-WP(C)/10383/2024	SUBHASISH JENA	CHITTA RANJAN PATNAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/10385/2024	STATE OF ODISHA SANJAY INFRASTRUCTURE DEVELOPMENT PVT. LTD., BBSR VS	SUBRAT SATPATHY VS	// // 0
172	D-WP(C)/10386/2024	JOINT COMMNR. OF STATE TAX APPEALS, CT AND GST TERRITORIAL RANGE, BBSR PURNA CHANDRA PARIDA VS	RUDRA NARAYAN PARIJA VS	// // 0
173	D-WP(C)/10387/2024	STATE OF ODISHA JALADHARA JENA VS	SATYABRATA DASH VS	// // 0
174	D-WP(C)/10388/2024	STATE OF ODISHA DURYADHAN BARAL VS	BIDYADHAR MANSING VS	// // 0
175	D-WP(C)/10389/2024	STATE OF ODISHA SUSHIL KUMAR DEHURY VS	SUBHADUTTA ROUSTRAY VS	// // 0
176	D-WP(C)/10390/2024	STATE OF ODISHA GANESWAR BEHERA VS	SAILABALA JENA VS	// // 0
177	D-WP(C)/10391/2024	STATE OF ODISHA BASANTA DIGI VS	SUBASH MANSINGH VS	// // 0
178	D-WP(C)/10392/2024	STATE OF ODISHA SASHIKANTA BEHERA VS	BIREN SANKAR TRIPATHY VS	// // 0
179	D-WP(C)/10393/2024	STATE OF ODISHA BIPINI CHANRAN SETHY VS	DURGA PRASAD JENA VS	// // 0
180	D-WP(C)/10394/2024	COMMISSIONER CONSOLIDATION, CUTTACK PANKAJINI PATRA VS	ARUN KUMAR MISHRA VS	// // 0
181	D-WP(C)/10395/2024	A.O CUM SECY. OF THE JEYPURE CO OPERATIVE URBAN BANK LTD., KORAPUT BABRUBAHAN SAGAR VS	RABINDRA NATH PRUSTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/10396/2024	ADITYA KESHARI MISHRA VS VICE CHANCELLOR, CENTRAL UNIVERSITY OF ODISHA	AMITABH MISHRA VS	// 0 //
183	D-WP(C)/10397/2024	SUBHASHREE PADHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
184	D-WP(C)/10398/2024	MALAYA RANJAN BEHERA VS STATE OF ODISHA	VS	// 0 //
185	D-WP(C)/10399/2024	K.SABITRI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
186	D-WP(C)/10400/2024	MANAGOBINDA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
187	D-WP(C)/10401/2024	PRASANNA KUMAR NAIK VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
188	D-WP(C)/10402/2024	PASPUREDI CHANDRA SEKHAR VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
189	D-WP(C)/10403/2024	KHIROD CHANDRA SAHOO VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
190	D-WP(C)/10404/2024	BAIDYANATH DAS VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
191	D-WP(C)/10405/2024	LAXMIDHAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
192	D-WP(C)/10406/2024	JHADU MUKUNDA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
193	D-WP(C)/10407/2024	BRAJABANDHU NANDA	PRABHAT KUMAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/10408/2024	RATNAKAR PARIDA	PRABHAT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/10409/2024	BINOD PARICHHA	ASHOK DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/10410/2024	MAMATARANI TRIPATHY	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/10411/2024	SUBASH CHANDRA KHUNTIA	PRABHAT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/10412/2024	GIRIJA PALAKA	ASHOK DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/10413/2024	UJWAL KUMAR SARANGI	PRABHAT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/10414/2024	BISWAJITA ROUT	KABIRAJ PRADHAN	//
		VS	VS	0
		RESERVE BANK OF INDIA, BHUBANESWAR		//
201	D-WP(C)/10415/2024	TAPAN KUMAR BEHERA	PRABHAT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/10416/2024	SIBARAM BADARAITA	PRABHAT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/10417/2024	BIRANCHI NARAYAN DAS	NIRMAL RANJAN ROURAY	//
		VS	VS	0
		UNION OF INDIA		//
204	D-WP(C)/10418/2024	ROVIN GUPTA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/10419/2024	THE B.M., S.B.I.,AGRA PURUSOTTAM NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// // 0 //
206	D-WP(C)/10420/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
207	D-WP(C)/10422/2024	SADASIBA MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
208	D-WP(C)/10423/2024	SURENDRA KUMAR PANI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
209	D-WP(C)/10424/2024	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
210	D-WP(C)/10425/2024	HARAPRIYA SAMANTARAY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
211	D-WP(C)/10426/2024	MAGUNI MANDAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
212	D-WP(C)/10427/2024	BALAKRISHNA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
213	D-WP(C)/10428/2024	BISWA RANJAN NANDA VS UNION OF INDIA, NEW DELHI	KULADA NANDA DAS VS	// 0 //
214	D-WP(C)/10429/2024	APARNA JENA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
215	D-WP(C)/10432/2024	DHIRENDRA HENDIA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/10433/2024	RUPALI BEHERA VS MANOJ KUMAR BEHERA	GAUTAM CHARAN ROUT VS	// 0 //
217	D-WP(C)/10434/2024	SK. MUKTAR HOSSAIN VS ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BALASORE	PRASANTA KUMAR JENA VS	// 0 //
218	D-WP(C)/10436/2024	RADHASHYAM BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
219	D-WP(C)/10437/2024	RUPAKANTA SAMANTARAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	D-WP(C)/10438/2024	JETI PUJARI VS STATE OF ODISHA	HALADHAR SETHY VS	// 0 //
221	D-WP(C)/10439/2024	SUDARSAN HATI VS THE S.T.A, CUTTACK	AUROVINDA MOHANTY VS	// 0 //
222	D-WP(C)/10440/2024	RUPAKANTA SAMANTARAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
223	D-WP(C)/10444/2024 WP(C)/5469/2024	SITANSHU BERA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
224	D-WP(C)/10445/2024 WP(C)/5470/2024	MAHESH BISWAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
225	D-WP(C)/10446/2024 WP(C)/5538/2024	BRUKODAR PRADHAN VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
226	D-WP(C)/10447/2024	BHAGYASINI BEHERA VS SUSANTA SETH	MAHADEV SAHU VS	// 0 //
227	D-WP(C)/10448/2024	DINABANDHU DOMB	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/10449/2024	LAXMIRANI NAYAK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/10450/2024	KUNTI GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/10451/2024	LINGARAJ RANA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/10452/2024	BASULIMATA WOMEN FEDERATION, BALASORE	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/10453/2024	AMBIKA GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/10454/2024	TAPOMAYA PATTANAYAK	PRATAP CHANDRA MISHRA	//
		VS	VS	0
		MITALI MADHUSMITA MALLICK		//
234	D-WP(C)/10456/2024	CHANDRABATI MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/10457/2024	KASTURI NAIK	RAJENDRA KRUSHNA BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/10458/2024	KARUNAKARA BAG @ GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/10460/2024	BHUBANE HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/10461/2024	JHASKETAN JANI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/10462/2024	STATE OF ODISHA JAGANNATH KANHAR VS	AJIT KUMAR MOHANTY VS	// // 0
240	D-WP(C)/10464/2024	STATE OF ODISHA MONABODH DOMB @ HARIJAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
241	D-WP(C)/10465/2024	STATE OF ODISHA SANGEETA RAY VS	SUKANTA KUMAR DALAI VS	// // 0
242	D-WP(C)/10466/2024	STATE OF ODISHA SARATA CHANDRA KANHAR VS	AJIT KUMAR MOHANTY VS	// // 0
243	D-WP(C)/10467/2024	STATE OF ODISHA THABIRA GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
244	D-WP(C)/10470/2024	STATE OF ODISHA MANOJ BHUMIA VS	DIPTI RANJAN BHOKTA VS	// // 0
245	D-WP(C)/10471/2024	SIBA BHUMIA ABHIMANYU BARIK VS	SANTOSH KUMAR SWAIN VS	// // 0
246	D-WP(C)/10472/2024 WP(C)/5481/2024	STATE OF ODISHA PRASANTA KUMAR ROUSTRAY VS	MITALEE JESTHI VS	// // 0
247	D-WP(C)/10473/2024 WP(C)/5489/2024	STATE OF ODISHA SAROJINI BARAL VS	MITALEE JESTHI VS	// // 0
248	D-WP(C)/10475/2024	STATE OF ODISHA BASANTA KUMAR BEHERA VS	KSHIROD KUMAR ROUT VS	// // 0
249	D-WP(C)/10476/2024	STATE OF ODISHA BIJAYA KUMAR BEHERA VS UNION OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/10477/2024	SUPRABHA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	D-WP(C)/10478/2024	MATIA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/10479/2024	RAJADHANI DAINIKA HAT BY ABASAYEE SANGHA.,BBSR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
253	D-WP(C)/10480/2024	SATYANARAYAN MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	D-WP(C)/10481/2024	INDRAJIT BEHERA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
255	D-WP(C)/10482/2024	NIMAI CHANDRA SARKAR VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/10483/2024	AUROBINDA NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
257	D-WP(C)/10484/2024 WP(C)/5491/2024	SWASTIK RATH VS ODISHA STATE BAR COUNCIL, CUTTACK	ARUN KUMAR NAYAK VS	// 0 //
258	D-WP(C)/10485/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
259	D-WP(C)/10487/2024	GOVINDA CHANDRA BHOI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
260	D-WP(C)/10489/2024	RAJAT KUMAR DASH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
261	D-WP(C)/10490/2024	DR.SUSANTA KUMAR DEY	SAURAV TIBREWAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/5496/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10494/2024	PRAVAKAR PARIDA VS HOUSING AND URBAN DEVELOPMENT, BBSR	KSHIROD KUMAR SAHOO VS	// 0 //
263	D-WP(C)/10495/2024	RAJ KUMAR LIMA VS PUBLIC INFORMATION OFFICER, GANJAM	SUBASH CHANDRA ACHARYA VS	// 0 //
264	D-WP(C)/10496/2024	GIRIRAJ PANI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
265	D-WP(C)/10498/2024	SAROJ KUMAR BUDHIA VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER, KALAHANDI.	ASIT KUMAR PATTNAIK VS	// 0 //
266	D-WP(C)/10499/2024	SUCHITRA PATRA VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
267	D-WP(C)/10501/2024	MOHAN CHANDRA NAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
268	D-WP(C)/10504/2024	UDIT SINGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
269	D-WP(C)/10506/2024	SUBHALAXMI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
270	D-WP(C)/10509/2024	GOURI GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
271	D-WP(C)/10510/2024	MANARANJAN PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA (1) VS	// 0 //
272	D-WP(C)/10511/2024	PITA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// 0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/10513/2024	STATE OF ODISHA RUPA MAJHI @ RUPADHAR MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
274	D-WP(C)/10515/2024	STATE OF ODISHA ANAM MAJHI@ANA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
275	D-WP(C)/10516/2024	STATE OF ODISHA BHAKTI JANI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
276	D-WP(C)/10517/2024 WP(C)/5518/2024	STATE OF ODISHA MANOJ KUMAR BARIK VS	AMITABH MISHRA VS	// // 0
277	D-WP(C)/10518/2024	STATE SNEHALATA BANCHHOR VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
278	D-WP(C)/10521/2024	STATE OF ODISHA UPENDRA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
279	D-WP(C)/10522/2024 WP(C)/5515/2024	STATE OF ODISHA MANOJ KUMAR BARIK VS	AMITABH MISHRA VS	// // 0
280	D-WP(C)/10523/2024	STATE TRILOCHAN MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
281	D-WP(C)/10524/2024	STATE OF ODISHA HARIHARA SETHY VS	SWAPNIL ROY VS	// // 0
282	D-WP(C)/10526/2024 WP(C)/5511/2024	STATE OF ODISHA MANOJ KUMAR BARIK VS	AMITABH MISHRA VS	// // 0
283	D-WP(C)/10528/2024	STATE UPENDRA SA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/10529/2024	UPENDRANATH DAS VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
285	D-WP(C)/10530/2024	DR. JANKI JHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
286	D-WP(C)/10532/2024	SAROJ KUMAR MISHRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
287	D-WP(C)/10533/2024 WP(C)/5514/2024	MANOJ KUMAR BARIK VS STATE	AMITABH MISHRA VS	// 0 //
288	D-WP(C)/10537/2024	NARENDRA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
289	D-WP(C)/10538/2024	SUBASH KUMAR BEHERA VS THE COLLECTOR AND D.M., KHORDHA	ABHISHEK DASH VS	// 0 //
290	D-WP(C)/10540/2024	M/S. KAILASH DISTRIBUTORS DIESELS AND AUTO SALES, JAGATPUR VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //
291	D-WP(C)/10542/2024	KRUSHNA CHANDRA BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
292	D-WP(C)/10543/2024	AJIT KUMAR BEHERA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
293	D-WP(C)/10546/2024	KHAGE MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
294	D-WP(C)/10547/2024	MADHUSUDHAN DALAI VS MAHESWAR JENA	VIVEKANANDA JENA VS	// 0 //
295	D-WP(C)/10548/2024	PANKAJ MAJHI	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/10550/2024	STATE OF ODISHA BANSINGH PUJHARI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
297	D-WP(C)/10553/2024	STATE OF ODISHA GAJINDRA CHINDA	KRUSHNA CHANDRA DASH	//
		VS	VS	0
298	D-WP(C)/10554/2024	SPL, LAO, LIIP, NUAPADA DURJAN GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
299	D-WP(C)/10558/2024	STATE OF ODISHA JALDHAR NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
300	D-WP(C)/10559/2024	STATE OF ODISHA SAHADEV GOUDA	KRUSHNA CHANDRA DASH	//
		VS	VS	0
301	D-WP(C)/10560/2024	SPL. LAO, LIIRP, NUAPADA KRUSHNA GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
302	D-WP(C)/10562/2024	STATE OF ODISHA JAGADISH CHINDA	KRUSHNA CHANDRA DASH	//
		VS	VS	0
303	D-WP(C)/10565/2024	SPL. LAO, LIIP, NUAPADA MALATI DEI	JUDHISTIR SAHOO	//
		VS	VS	0
304	D-WP(C)/10566/2024	STATE OF ODISHA SANJULATA PANIGRAHI	PAMI RATH	//
		VS	VS	0
305	D-WP(C)/10567/2024	THE STATE OF ODISHA BISWANATH BEHERA	PRAGNAYA NADNA PATTNAIK	//
		VS	VS	0
306	D-WP(C)/10570/2024	DEPT. OF REVENUE AND D.M., GOVT. OF ODISHA, PURI SUBHENDU KUMAR PRADHAN	SASWATI MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/10571/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS REGIONAL MANAGER, R.B.I, BBSR	SYAMALENDU PATTNAIK VS	// // 0 //
308	D-WP(C)/10573/2024	KAILASH CHANDRA CHAND VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
309	D-WP(C)/10574/2024	MUNESH CHANDRA ADHIKARY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
310	D-WP(C)/10575/2024	DEEPAK KUMAR BEHERA VS REGIONAL MANAGER, R.B.I, BBSR	SYAMALENDU PATTNAIK VS	// 0 //
311	D-WP(C)/10577/2024	KALYANI DASH VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
312	D-WP(C)/10578/2024	BANSIDHAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
313	D-WP(C)/10579/2024	CHITTARANJAN DAS VS TAHASILDAR, JAGATSINGHPUR	SAILESH DAS VS	// 0 //
314	D-WP(C)/10580/2024	AKSHAYA KUMAR PATTANAİK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
315	D-WP(C)/10581/2024	SARAT CHANDRA PADHY VS STATE OF ODISHA	CHINMAYA MISHRA VS	// 0 //
316	D-WP(C)/10582/2024	DEEPAK KUMAR BEHERA VS REGIONAL MANAGER, R.B.I., BBSR	SYAMALENDU PATTNAIK VS	// 0 //
317	D-WP(C)/10583/2024	RUBILATA BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/10584/2024	MAHESWAR JENA VS MADHU SUDAN DALAI	JAYANTA KUMAR MAJHI VS	// 0 //
319	D-WP(C)/10586/2024	M/S NANDA INFRACONSTRUCTION PVT.LTD., VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
320	D-WP(C)/10587/2024	T.RAVI VS MEMBER SECY., NCTE, NEW DELHI 2	SANGRAM SENAPATI VS	// 0 //
321	D-WP(C)/10590/2024	MURALIDHAR SWAIN VS STATE OF ODISHA	A VIJIT PATNAIK VS	// 0 //
322	D-WP(C)/10591/2024	M/S NANDA INFRA CONSTRUCTION PVT.LTD., VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
323	D-WP(C)/10592/2024	DEEPAK KUMAR BEHERA VS REGIONAL MANAGER, R.B.I, BBSR	SYAMALENDU PATTNAIK VS	// 0 //
324	D-WP(C)/10594/2024	MOHIT KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR MISHRA (2) VS	// 0 //
325	D-WP(C)/10595/2024	RAJESH KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
326	D-WP(C)/10597/2024	JAYASHREE MEKAP VS DIRECTOR, INSTITUTE OF (IMAGE), BBSR	SHASHI BHUSAN JENA VS	// 0 //
327	D-WP(C)/10598/2024	M/S NANDA INFRA CONSTRUCTION PVT.LTD., VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
328	D-WP(C)/10599/2024	BIRA SAHU VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
329	D-WP(C)/10601/2024	MAMITA KUMARI PRADHAN	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/10602/2024	PRINCIPAL SECY. TO GOVT. SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITY DEPT., BBSR KISHORE CHANDRA DAS	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
331	D-WP(C)/10604/2024	GOKULANANDA PATTNAIK BASUDEV BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
332	D-WP(C)/10605/2024	UNION OF INDIA PRAVAKAR NAYAK	PRABIN DAS	//
		VS	VS	0
333	D-WP(C)/10606/2024	COMMISSIONER, CT AND GST, DEPT., OF FINANCE GOVT. OF ODISHA, CUTTACK RAMESH CHANDRA ROUT	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
334	D-WP(C)/10607/2024	STATE OF ODISHA SHANTILATA BEHERA	NITYANANDA BEHURIA	//
		VS	VS	0
335	D-WP(C)/10610/2024	COMMNR. CUM SECY. FOOD AND SUPPLY CONSUMER WELFARE DEPT. BBSR RITI PARBANI NANDA	DEBASIS SARANGI	//
		VS	VS	0
336	D-WP(C)/10611/2024	STATE OF ODISHA JOGAMAYA MISHRA	RAMA KRISHNA NAIK	//
		VS	VS	0
337	D-WP(C)/10613/2024	STATE OF ODISHA PRAMILA HANTAL	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
338	D-WP(C)/10614/2024	STATE OF ODISHA M/S NIBASHISH DWIBEDI	MADHAB LAL AGARWAL	//
		VS	VS	0
339	D-WP(C)/10616/2024	CHIEF COMMISSIONER OF CT AND GST HIMANSU SEKHAR DAS	RASHMIKANTA MAHALIK	//
		VS	VS	0
340	D-WP(C)/10620/2024	STATE OF ODISHA KUDAN KUMAR SWAIN	MADHAB LAL AGARWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/10626/2024	CHIEF COMMISSIONER OF CT AND GST ASHISH KUMAR DEBTA VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	// // 0 //
342	D-WP(C)/10627/2024	SUMIT NANDAN MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
343	D-WP(C)/10628/2024	MANAS RANJAN MOHANTY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
344	D-WP(C)/10629/2024	JAYADEV SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
345	D-WP(C)/10630/2024	SANDHYA RANI SETHI VS STATE OF ODISHA	ABHILASH ROUSTRAY VS	// 0 //
346	D-WP(C)/10631/2024	MILAN PANDA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
347	D-WP(C)/10632/2024	ARUNA NANDA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
348	D-WP(C)/10633/2024	KANTHAMANI BISWAL VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
349	D-WP(C)/10634/2024	SALITA PATRA VS COMMNR.-CUM-SECY.ODIA LANGUAGE,LITERATURE AND CULTURAL DEPT.	ULLASH CHANDRA MOHANTY VS	// 0 //
350	D-ABLAPL/7193/2024	TARESWAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /86 /2024 0 //
351	D-ABLAPL/7196/2024	GULU @ DAITARI SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHOUWAR /116 /2024 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/7197/2024	SAMBUA JENA @ GAJENDRA JENA VS UNION OF INDIA (RAILWAY)	SATYAJIT MOHAPATRA VS	/ /0 0 //
353	D-ABLAPL/7201/2024	KAILASH BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 0 //
354	D-ABLAPL/7206/2024	KAPILESWAR SENA @ MUNA VS STATE OF ODISHA	SANGRAM RATH VS	CHANDRABHAGA MARINE /4 /2024 0 //
355	D-ABLAPL/7207/2024	KAMALAKANTA SIAL@KATHIA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 0 //
356	D-ABLAPL/7219/2024	SURYA NARAYAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /109 /2024 0 //
357	D-ABLAPL/7222/2024	SUMIT KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KENDRAPARA /77 /2022 0 //
358	D-ABLAPL/7226/2024	MD. AKBAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /99 /2024 0 //
359	D-ABLAPL/7227/2024	ASHISH PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /99 /2024 0 //
360	D-ABLAPL/7228/2024	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SABARANG /44 /2024 0 //
361	D-ABLAPL/7230/2024	KARUNASINDHU PATASANI @ CHANDAN PATTASANI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /12 /2024 0 //
362	D-ABLAPL/7232/2024	BIDYADHAR MEHER @ BANAPUDU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARGARH SADAR /89 /2024 0 //
363	D-ABLAPL/7235/2024	PRADEEP PARIDA	JAGABANDHU SAHU	BRAJARAJNAGAR /139 /2009

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/7238/2024	STATE OF ODISHA PARAMANANDA SAHU	SARADA PRASAD DASH	// JASHIPUR /55 /2024
		VS	VS	()
365	D-ABLAPL/7241/2024	STATE OF ODISHA PATAL MAJHI @ PATEL MAJHI	PITAMBAR JENA	// TURUMUNGA /96 /2024
		VS	VS	()
366	D-ABLAPL/7246/2024	STATE OF ODISHA SIRUPU REDDY NARAYAN RAO @ S. NARAYAN RAO	RAMDAS ACHARY	// PARLAKHEMUNDI /77 /2013
		VS	VS	()
367	D-ABLAPL/7248/2024	STATE OF ODISHA HAREKRUSHNA BEHERA	BISWARANJAN DALAI	// KENDRAPARA /261 /2008
		VS	VS	()
368	D-ABLAPL/7251/2024	STATE OF ODISHA SURYAKANTA PARIDA @ CHIKUNA	BICHITRA NARAYANA SATAPATHY	// KUJANGA /66 /2024
		VS	VS	()
369	D-ABLAPL/7252/2024	STATE OF ODISHA SUBASISH DAS	BICHITRA NARAYANA SATAPATHY	// KUJANGA /51 /2024
		VS	VS	()
370	D-ABLAPL/7253/2024	STATE OF ODISHA AKSHYA DAS	BICHITRA NARAYANA SATAPATHY	// KUJANGA /457 /2023
		VS	VS	()
371	D-ABLAPL/7255/2024	STATE OF ODISHA AMIT KUMAR OJHA	BICHITRA NARAYANA SATAPATHY	// KUJANGA /457 /2023
		VS	VS	()
372	D-ABLAPL/7257/2024	STATE OF ODISHA BIKASH KUMAR PARIDA	SAMBEET PATTANAYAK	// PIPLI /69 /2024
		VS	VS	()
373	D-ABLAPL/7262/2024	STATE OF ODISHA PRATIVA ROUT	BIBHUTI BHUSAN SWAIN	// CHANDAKA P.S. /72 /2024
		VS	VS	()
374	D-ABLAPL/7264/2024	STATE OF ODISHA ROHAN MALICK @ ROHAN MALLICK	KARUNAKAR NAYAK	// JAJPUR ROAD /105 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/7265/2024	STATE OF ODISHA SHASANKA SEKHAR MOHAPATRA VS	KASHINATH PATTANAİK VS	// GOP /72 /2024 ()
376	D-ABLAPL/7266/2024	STATE OF ODISHA CHINTU @ PRADEEP KUMAR SAHU VS	DIPAK KUMAR SAHOO VS	// BANTALA /391 /2023 ()
377	D-ABLAPL/7269/2024	STATE OF ODISHA MANOJ DAS VS	BHABANI SHANKAR DASPARIDA VS	// KHAIRA /210 /2023 ()
378	D-ABLAPL/7272/2024	STATE OF ODISHA PRAHALLAD BISWAL @ GANDUA VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI RURAL PS /17 /2024 ()
379	D-ABLAPL/7273/2024	STATE OF ODISHA RAMA CHANDRA PADHI VS	PRONOY MOHANTY VS	// BERHAMPUR TOWN /79 /2024 ()
380	D-ABLAPL/7278/2024	STATE OF ODISHA DHUNSOO RAM NAG VS	JYOTIRMAYA SAHOO VS	// UMERKOTE /108 /2024 ()
381	D-ABLAPL/7281/2024	STATE OF ODISHA TUNA PANIGRAHY VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /128 /2024 ()
382	D-ABLAPL/7284/2024	STATE OF ODISHA MD. KUTUBUDHIN KHAN VS	AMLAN SHAKTI PAUL VS	// //0 ()
383	D-ABLAPL/7285/2024	STATE OF ODISHA HARIHAR SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
384	D-ABLAPL/7292/2024	STATE OF ODISHA SRIKANT NAIK VS	AMITAV TRIPATHY VS	// MOTANGA /123 /2023 ()
385	D-ABLAPL/7298/2024	STATE OF ODISHA BIPIN ROUT VS STATE OF ODISHA	DURGA PRASAD PANDA VS	// KAMAKHYANAGAR /125 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/7301/2024	SANTOSH GUPTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /36 /2024 () //
387	D-ABLAPL/7302/2024	PREETAM MAHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KEONJHAR TOWN /149 /2024 () //
388	D-ABLAPL/7303/2024	BHARATI PATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KEONJHAR TOWN /149 /2024 () //
389	D-ABLAPL/7311/2024	KANDHA @ ARJUNA BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	TANGI (KHURDA) /93 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :06/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/7307/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS (S.C.VIGILANCE)	10/2024
2	D-OTAPL/10373/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	HUSHAR KANISH, SATAPATHY, SR. S.C	10/2024
3	D-OTAPL/10373/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	HUSHAR KANISH, SATAPATHY, SR. S.C	11/2024
4	D-OTAPL/10376/2024 OTAPL/ /	PRINCIPAL COMMNR, CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	USHAR KANISH, SATAPATHY, SR. S.C	12/2024
5	D-OTAPL/10376/2024 OTAPL/ /	PRINCIPAL COMMNR, CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	USHAR KANISH, SATAPATHY, SR. S.C	13/2024
6	D-OTAPL/10505/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	HUSHAR KANISH, SATAPATHY, SR. S.C	14/2024
7	D-OTAPL/10505/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	HUSHAR KANISH, SATAPATHY, SR. S.C	15/2024
8	D-CRP/10569/2024 CRP/ /	PRATIVA MANJARI DASH@SARANGI MP		15/2024
9	D-OTAPL/10507/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	HUSHAR KANISH, SATAPATHY, SR. S.C	16/2024
10	D-OTAPL/10507/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	HUSHAR KANISH, SATAPATHY, SR. S.C	17/2024
11	D-OTAPL/10539/2024 OTAPL/ /	PRINCIPAL COMMNR, CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	USHAR KANISH, SATAPATHY, SR. S.C	18/2024
12	D-OTAPL/10539/2024 OTAPL/ /	PRINCIPAL COMMNR, CGST AND CENTRAL EXCISE, SATAPATHY, SR. S.C MP	USHAR KANISH, SATAPATHY, SR. S.C	19/2024
13	D-OTAPL/10635/2024 OTAPL/ /	PRINCIPAL COMMNR., CGST AND C. EX. COMMISSIONER, MOHA, BBSRA (SR.S.C.) MP	PRANJAN MOHA, BBSRA	20/2024
14	D-TRP(C)/10493/2024 TRP(C)/ /	SANGITA KISAN MP	BISWARANJAN DALAI	56/2024
15	D-TRP(C)/10596/2024 TRP(C)/ /	AMARESWAR NAYAK MP	HRUDANANDA MOHAPATRA	57/2024
16	D-TRP(C)/10608/2024 TRP(C)/ /	DR.PRATIK SWAIN MP	BIBEKANANDA BHUYAN	58/2024
17	D-CRLMP/2631/2024 CRLMP/198/2024	MANU PARIDA MP	SANTOSH KU. NANDA	64/2024
18	D-CMAPL/490/2022 CMAPL/490/2022	BISWANATH PATI MP	ADV.	77/2024
19	D-CMAPL/10000/2024 CMAPL/ /	RANJIT BANCHHOR MP	ADV	78/2024
20	D-CMAPL/126/2014 CMAPL/126/2014	NARESH NAG@NAIK MP	M/S. S.D.DAS	79/2024
21	D-CMAPL/10488/2024 CMAPL/ /	BHAGABATI SATPATHY MP	ADV.	80/2024
22	D-RVWPET/10557/2024 RVWPET/ /	STALCO CONSULTANCY AND SYSTEMS PVT LTD MP		80/2024
23	D-CMAPL/238/2023 CMAPL/238/2023	SARATHI GOUDA MP	M/S GOBINDA CH SAHOO,M.MOHANTY	81/2024
24	D-RVWPET/8691/2024 RVWPET/26/2024	SANTOSH KUMAR SAHOO MP	SIDHARTHA MISHRA	81/2024
25	D-CMAPL/5333/2024 CMAPL/ /	AHALYA JENA MP	ADV.	82/2024
26	D-RVWPET/8691/2024	SANTOSH KUMAR SAHOO	SIDHARTHA MISHRA	

	RVWPET/26/2024	MP		82/2024
27	D-CMAPL/5626/2024	RAMA CHANDRA PANDA	ADV.	
	CMAPL/ /	MP		83/2024
28	D-RVWPET/10625/2024	STALCO CONSULTANCY AND SYSTEMS PRIVATE LTD		
	RVWPET/ /	MP		83/2024
29	D-LAA/63/2013	A.RAJAYYA REDDY@A.RA	M/S.L.N.RAYATSINGH	
	LAA/63/2013	MP		87/2024
30	D-LAA/43/2023	SPECIAL LAND ACQUISITION OFFICER,BARIPADA		
	LAA/43/2023	MP		88/2024
31	D-MATA/2976/2024	NIROD KUMAR MOHARANA	GOPINATH MISHRA	
	MATA/ /	MP		105/2024
32	D-MATA/10600/2024	SURI SANGITA SWAIN	AMITAV TRIPATHY	
	MATA/ /	MP		106/2024
33	D-RPFAM/7400/2024	RAJESH SINGH	SOUMYA RANJAN DAS	
	RPFAM/37/2024	MP		106/2024
34	D-RPFAM/10536/2024	PRAVAT KUMAR DAS	DAYANANDA MOHAPATRA	
	RPFAM/ /	MP		107/2024
35	D-RPFAM/10536/2024	PRAVAT KUMAR DAS	DAYANANDA MOHAPATRA	
	RPFAM/ /	MP		108/2024
36	D-CONTC/9316/2024	SUNAKAR MOHANTY	ADV	
	CONTC/1492/2024	MP		166/2024
37	D-CONTC/9013/2024	SAHADEBA PRADHAN	ADV.	
	CONTC/ /	MP		167/2024
38	D-CONTC/7576/2023	SARAT CHANDRA MOHANTY	M/S. PREMANANDA MOHANTY	
	CONTC/7576/2023	MP		168/2024
39	D-CONTC/10580/2023	SUBRAT PRADHAN		
	CONTC/10580/2023	MP		169/2024
40	D-CONTC/3684/2024	JAYAKRUSHNA BARIK		
	CONTC/390/2024	MP		170/2024
41	D-CRLREV/690/2023	INDRAJIT DE	CHANDANA MISHRA	
	CRLREV/690/2023	MP		207/2024
42	D-CRLREV/7229/2024	JIVAN BIKASH PATI	SHYAMANANDA JENA	
	CRLREV/ /	MP		208/2024
43	D-CRLREV/2642/2024	DUKHISHYAM PODH@DUKHU	SANTOSH KUMAR NANDA	
	CRLREV/42/2024	MP		209/2024
44	D-CRLREV/2641/2024	RAJIN@RAJINDRA THAPA	SANTOSH KUMAR NANDA	
	CRLREV/43/2024	MP		210/2024
45	D-CRLREV/7308/2024	DEBABRATA PRUSTY	SATYABRATA MOHANTY	
	CRLREV/ /	MP		211/2024
46	D-CRLREV/7308/2024	DEBABRATA PRUSTY	SATYABRATA MOHANTY	
	CRLREV/ /	MP		212/2024
47	D-CRLREV/7308/2024	DEBABRATA PRUSTY	SATYABRATA MOHANTY	
	CRLREV/ /	MP		213/2024
48	D-FAO/278/2019	KUMUDA RANJAN MAHARANA	M/S.K.MOHANTY	
	FAO/278/2019	MP		221/2024
49	D-FAO/561/2023	BHANU CHARAN PATRA	SAMEER KUMAR DAS	
	FAO/561/2023	MP		222/2024
50	D-FAO/10612/2024	SRABASTI MOHANTY	ASHOK KUMAR ROUT	
	FAO/ /	MP		223/2024
51	D-BLAPL/10457/2023	PINTU BEHERA		
	BLAPL/10457/2023	MP		248/2024
52	D-BLAPL/13309/2023	SURENDRA KUMAR		
	BLAPL/13309/2023	MP		249/2024
53	D-BLAPL/13311/2023	HIMANSHU KUMAR		
	BLAPL/13311/2023	MP		250/2024
54	D-BLAPL/12946/2023	RENGUPANGI @ RINKU PANGI	PREMRAJ GOUDA	
	BLAPL/12946/2023	MP		251/2024
55	D-BLAPL/8476/2020	TAPAN KUMAR SATAPATHY	T.K. ACHARYA	
	BLAPL/8476/2020	MP		252/2024
56	D-BLAPL/6744/2023	SUBRATA SWAIN		
	BLAPL/6744/2023	MP		253/2024
57	D-BLAPL/12833/2022	DEBENDRA SWAIN		
	BLAPL/12833/2022	MP		254/2024

58	D-BLAPL/14705/2023 BLAPL/14705/2023	KAIFI KHAN MP		255/2024
59	D-CMP/3022/2024 CMP/63/2024	BISHNU CHARAN SAHOO MP	GIRIJA SANKAR MOHANTY	258/2024
60	D-CMP/10527/2024 CMP/ /	MANJUBALA SARANGI MP	SATYANARAYAN MISHRA	259/2024
61	D-CMP/10541/2024 CMP/ /	BANCHHANIDHI NAYAK MP	SIDDHARTH PRASAD MISHRA	260/2024
62	D-CMP/10576/2024 CMP/ /	NIRMAL CH. KAR MP	SUKANTA KUMAR NAYAK	261/2024
63	D-RSA/306/2004 RSA/306/2004	BIJAYA KU.PANI MP	M/S.SUKANTA KU.NAYAK	295/2024
64	D-RSA/306/2004 RSA/306/2004	BIJAYA KU.PANI MP	M/S.SUKANTA KU.NAYAK	296/2024
65	D-RSA/306/2004 RSA/306/2004	BIJAYA KU.PANI MP	M/S.SUKANTA KU.NAYAK	297/2024
66	D-RSA/442/2003 RSA/442/2003	NARESH NAG MP	M/S. S.N.RAY	298/2024
67	D-ABLAPL/3393/2024 ABLAPL/1295/2024	ANANDA GOUDA MP		447/2024
68	D-ABLAPL/3874/2024 ABLAPL/1526/2024	KALANDI PRADHAN MP		448/2024
69	D-ABLAPL/4531/2024 ABLAPL/1721/2024	BAPI@KUMAR BAPI BEHERA MP		449/2024
70	D-ABLAPL/797/2024 ABLAPL/347/2024	BIDIO BAG MP		450/2024
71	D-ABLAPL/3492/2024 ABLAPL/1437/2024	SURENDRA SAHU MP		451/2024
72	D-ABLAPL/3879/2024 ABLAPL/1530/2024	PANDABA CHARAN SWAIN MP		452/2024
73	D-ABLAPL/10159/2023 ABLAPL/10159/2023	ANIL KUMAR PALLAI MP		453/2024
74	D-ABLAPL/1979/2024 ABLAPL/695/2024	TITU @ SHIBANANDA SWAIN MP		454/2024
75	D-ABLAPL/14011/2023 ABLAPL/14011/2023	UDYAMBAR PRADHAN @ BATUA MP	RAKESH KUMAR MALLICK	455/2024
76	D-ABLAPL/14586/2023 ABLAPL/14586/2023	MAHENDRA GURU MP		456/2024
77	D-ABLAPL/1473/2024 ABLAPL/529/2024	UMA SHANKAR PANDA MP		457/2024
78	D-ABLAPL/7541/2021 ABLAPL/7541/2021	MANORANJAN BARIK @ BADAL BARIK MP		458/2024
79	D-MACA/438/2021 MACA/438/2021	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. MP		492/2024
80	D-MACA/26/2023 MACA/26/2023	MANAGER, LEGAL (T.P. CLAIM), CHOLAMANDLAM, M/S. SING.I.CO. LTD. MP		493/2024
81	D-MACA/5517/2024 MACA/ /	MIHIR KUMAR TAREI MP	KAPILA CHARAN NAYAK	494/2024
82	D-MACA/5519/2024 MACA/ /	MAMATA SAMAL MP	KAPILA CHARAN NAYAK	495/2024
83	D-MACA/991/2023 MACA/991/2023	BHOLESWAR SAHOO MP	JEEVANJYOTI MOHANTY	496/2024
84	D-CRLA/54/2023 CRLA/54/2023	PURNA CHANDRA BEHERA MP	UNMESH CHANDRA JENA	518/2024
85	D-CRLA/7212/2024 CRLA/182/2024	HARI @ HARIBANDHU KHORA MP	ARIJEET MISHRA	519/2024
86	D-CRLA/7212/2024 CRLA/182/2024	HARI @ HARIBANDHU KHORA MP	ARIJEET MISHRA	520/2024
87	D-CRLA/7224/2024 CRLA/ /	SADANANDA MAHANTA @ MAHATO MP	AJAYA KUMAR MOHARANA	521/2024
88	D-CRLA/7224/2024 CRLA/ /	SADANANDA MAHANTA @ MAHATO MP	AJAYA KUMAR MOHARANA	522/2024
89	D-CRLA/4937/2024	PRITAM KALTA @ LUDU	KIRTAN DANG	

	CRLA/ /	MP		523/2024
90	D-CRLA/852/2023 CRLA/852/2023	BISHNU SWAIN MP	SANJIB KUMAR BHANJADEO	524/2024
91	D-CRLA/532/2019 CRLA/532/2019	AMARESWAR DAS MP	M/S.AVIRAM PATRA,M/S.SUSHANTA HARICHANDAN, G.NAYAK, M.K.	525/2024
92	D-CRLA/555/2014 CRLA/555/2014	HALADHAR BAG MP	MR.SURJYANARAYAN BISWAL	526/2024
93	D-CRLA/883/2019 CRLA/883/2019	KHAGESWAR SA MP	BHOJARAJ SETH	527/2024
94	D-CRLA/1008/2023 CRLA/1008/2023	PASU@PRASANTA PALEI MP	ANIRUDHA DAS	528/2024
95	D-CRLA/964/2023 CRLA/964/2023	BABU@RAJENDRA NAYAK MP	ANIRUDHA DAS	529/2024
96	D-CRLA/7297/2024 CRLA/ /	DEEPAK MUKHI @ DEEPU MP	HIMANSHU BHUSAN DASH	530/2024
97	D-CRLA/7297/2024 CRLA/ /	DEEPAK MUKHI @ DEEPU MP	HIMANSHU BHUSAN DASH	531/2024
98	D-CRLMC/7202/2024 CRLMC/ /	PABITRA BARISAL MP	SAROJ KUMAR DASH	554/2024
99	D-CRLMC/7180/2024 CRLMC/ /	PRASANNA PATRA MP	DEEPAK RANJAN PARIDA	555/2024
100	D-CRLMC/7205/2024 CRLMC/ /	USHA KHAITAN MP	PRANAYA KUMAR DASH	556/2024
101	D-CRLMC/21/2024 CRLMC/3/2024	RASMITA NAYAK MP		557/2024
102	D-CRLMC/7210/2024 CRLMC/ /	SHANTILATA SAHOO MP	SANTOSH KUMAR DWIVEDY	558/2024
103	D-CRLMC/5421/2023 CRLMC/5421/2023	BINOD PADHAN MP		559/2024
104	D-CRLMC/7225/2024 CRLMC/ /	SAILABALA SAMANTARAY MP	BIDYADHAR MANSING	560/2024
105	D-CRLMC/7231/2024 CRLMC/ /	SANTOSH KUMAR SAMANTARAY MP	DIPTI RANJAN BHOKTA	561/2024
106	D-CRLMC/7234/2024 CRLMC/ /	SIRUPU REDDY KRISHNA RAO @ S.KRISHNARAO MP	SIRUPU REDDY KRISHNA RAO @ S.KRISHNARAO ACHARY	562/2024
107	D-CRLMC/7249/2024 CRLMC/ /	LALIT KUMAR MISHRA MP	JYOTSNARANI RATH	563/2024
108	D-CRLMC/446/2020 CRLMC/446/2020	GOURABASHIS DAS MP	SUJATA JENA	564/2024
109	D-CRLMC/7263/2024 CRLMC/ /	K.SANKAR MP	RESHMA BEHERA	565/2024
110	D-CRLMC/7267/2024 CRLMC/ /	BAPUN @ ARJUN @ NAGARJUN PANDA MP	JAGAJIT PANDA	566/2024
111	D-CRLMC/7270/2024 CRLMC/ /	NEELAM KUMAR SWAIN MP	SUDEEP KUMAR SARANGI	567/2024
112	D-CRLMC/7288/2024 CRLMC/ /	ARUN KUMAR AGRWAL MP	SARASWATI SENAPATI	568/2024
113	D-CRLMC/1454/2023 CRLMC/1454/2023	NIKHIL CHANDRA TAPOLI MP		569/2024
114	D-CRLMC/2894/2024 CRLMC/273/2024	BISWANATH PATRA MP	AMIT PRASAD BOSE	570/2024
115	D-WA/10374/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	890/2024
116	D-WA/10374/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	891/2024
117	D-WA/10374/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	892/2024
118	D-WA/10384/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	893/2024
119	D-WA/10384/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	894/2024
120	D-WA/10384/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	895/2024

121	D-WA/10431/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	896/2024
122	D-WA/10431/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	897/2024
123	D-WA/10431/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	898/2024
124	D-WA/10463/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	899/2024
125	D-WA/10463/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	900/2024
126	D-WA/10463/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	901/2024
127	D-WA/10468/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	902/2024
128	D-WA/10468/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	903/2024
129	D-WA/10468/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	904/2024
130	D-WA/10486/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	905/2024
131	D-WA/10486/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	906/2024
132	D-WA/10486/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	907/2024
133	D-WA/10500/2024 WA/ /	DURGA CHARAN NAYAK MP	HIMANSU SEKHAR SATAPATHY	908/2024
134	D-WA/10503/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	909/2024
135	D-WA/10503/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	910/2024
136	D-WA/10503/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	911/2024
137	D-WA/10519/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	912/2024
138	D-WA/10519/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	913/2024
139	D-WA/10519/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	914/2024
140	D-WA/10568/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	915/2024
141	D-WA/10568/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	916/2024
142	D-WA/10568/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	917/2024
143	D-WA/10572/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	918/2024
144	D-WA/10572/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	919/2024
145	D-WA/10572/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	920/2024
146	D-WA/10623/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	921/2024
147	D-WA/10623/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	922/2024
148	D-WA/10623/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	923/2024
149	D-WP(C)/7070/2020 WP(C)/7070/2020	BIBHUDUTTA SATAPATHY MP		3512/2024
150	D-WP(C)/10375/2024 WP(C)/ /	UNION OF INDIA, NEW DELHI MP	PRASANNA KUMAR PARHI	3513/2024
151	D-WP(C)/10385/2024 WP(C)/ /	SANJAY INFRASTRUCTURE DEVELOPMENT MP	SUBKATILSATHI, BISHY	3514/2024
152	D-WP(C)/25502/2013	MADAN M.PARIDA	M/S.CHITRA PADHI	

	WP(C)/25502/2013	MP		3515/2024
153	D-WP(C)/10389/2024 WP(C)/ /	SUSHIL KUMAR DEHURY MP	SUBHADUTTA ROUSTRAY	3516/2024
154	D-WP(C)/10391/2024 WP(C)/ /	BASANTA DIGI MP	SUBASH MANSINGH	3517/2024
155	D-WP(C)/10394/2024 WP(C)/ /	PANKAJINI PATRA MP	ARUN KUMAR MISHRA	3518/2024
156	D-WP(C)/10396/2024 WP(C)/ /	ADITYA KESHARI MISHRA MP	AMITABH MISHRA	3519/2024
157	D-WP(C)/10399/2024 WP(C)/ /	K.SABITRI MP	ASHOK DAS	3520/2024
158	D-WP(C)/18762/2023 WP(C)/18762/2023	SATYABRATA BEHERA MP	GYANARANJAN SETHI	3521/2024
159	D-WP(C)/10400/2024 WP(C)/ /	MANAGOBINDA BEHERA MP	LAXMIKANTA MOHANTY	3522/2024
160	D-WP(C)/10402/2024 WP(C)/ /	PASPUREDI CHANDRA SEKHAR MP	ASHOK DAS	3523/2024
161	D-WP(C)/10405/2024 WP(C)/ /	LAXMIDHAR NAIK MP	PRAFULLA KUMAR KAR	3524/2024
162	D-WP(C)/10406/2024 WP(C)/ /	JHADU MUKUNDA MP	ASHOK DAS	3525/2024
163	D-WP(C)/10409/2024 WP(C)/ /	BINOD PARICHHA MP	ASHOK DAS	3526/2024
164	D-WP(C)/10412/2024 WP(C)/ /	GIRIJA PALAKA MP	ASHOK DAS	3527/2024
165	D-WP(C)/10414/2024 WP(C)/ /	BISWAJITA ROUT MP	KABIRAJ PRADHAN	3528/2024
166	D-WP(C)/10417/2024 WP(C)/ /	BIRANCHI NARAYAN DAS MP	NIRMAL RANJAN ROUSTRAY	3529/2024
167	D-WP(C)/10425/2024 WP(C)/ /	HARAPRIYA SAMANTARAY MP	KOUSIK ANANDA GURU	3530/2024
168	D-WP(C)/10433/2024 WP(C)/ /	RUPALI BEHERA MP	GAUTAM CHARAN ROUT	3531/2024
169	D-WP(C)/9522/2024 WP(C)/5352/2024	PARMESWARI BAI MEMORIAL TRUST, SAMBALPUR MP	ANIL KURHANDELWAL	3532/2024
170	D-WP(C)/10438/2024 WP(C)/ /	JETI PUJARI MP	HALADHAR SETHY	3533/2024
171	D-WP(C)/10438/2024 WP(C)/ /	JETI PUJARI MP	HALADHAR SETHY	3534/2024
172	D-WP(C)/10449/2024 WP(C)/ /	LAXMIRANI NAYAK MP	JAJATI KESHARI KHUNTIA	3535/2024
173	D-WP(C)/39536/2023 WP(C)/39536/2023	SHASHI KANTA KHANDEI MP	PRASANNA KUMAR PARHI(DSGI)	3536/2024
174	D-WP(C)/22511/2022 WP(C)/22511/2022	DEEPAK KUMAR PAHI MP	M.M.SWAIN	3537/2024
175	D-WP(C)/1186/2024 WP(C)/736/2024	SUBHASMITA KAR MP		3538/2024
176	D-WP(C)/10472/2024 WP(C)/5481/2024	PRASANTA KUMAR ROUSTRAY MP	MITALEE JESTHI	3539/2024
177	D-WP(C)/10473/2024 WP(C)/5489/2024	SAROJINI BARAL MP	MITALEE JESTHI	3540/2024
178	D-WP(C)/7745/2023 WP(C)/7745/2023	RAMESH KUMAR MOHANTY MP	GOURI MOHAN RATH	3541/2024
179	D-WP(C)/9349/2024 WP(C)/4881/2024	KIRTIRANJAN LENKA MP	DEBASIS TRIPATHY	3542/2024
180	D-WP(C)/10481/2024 WP(C)/ /	INDRAJIT BEHERA MP	BHABANI SANKAR TRIPATHY (1)	3543/2024
181	D-WP(C)/10482/2024 WP(C)/ /	NIMAI CHANDRA SARKAR MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	3544/2024
182	D-WP(C)/10465/2024 WP(C)/ /	SANGEETA RAY MP	SUKANTA KUMAR DALAI	3545/2024
183	D-WP(C)/10484/2024 WP(C)/5491/2024	SWASTIK RATH MP	ARUN KUMAR NAYAK	3546/2024

184	D-WP(C)/839/2013 WP(C)/839/2013	KHIROD PR.MOHANTY MP	M/S.KALI PR.MISHRA,M/S RAMDAS ACHARY,A.K.DASH,N.BARIK,S.H	3547/2024
185	D-WP(C)/10487/2024 WP(C)/ /	GOVINDA CHANDRA BHOI MP	BHABANI SANKAR TRIPATHY (1)	3549/2024
186	D-WP(C)/10485/2024 WP(C)/ /	BIJAYA KUMAR NAYAK MP	DIPANKAR ACHARYA	3550/2024
187	D-WP(C)/10490/2024 WP(C)/5496/2024	DR.SUSANTA KUMAR DEY MP	SAURAV TIBREWAL	3551/2024
188	D-WP(C)/32735/2023 WP(C)/32735/2023	M/S KASHVI INTERNATIONAL PVT. LTD., KENDUJHAR MP		3552/2024
189	D-WP(C)/10496/2024 WP(C)/ /	GIRIRAJ PANI MP	DR. BINODA KUMAR MISHRA	3553/2024
190	D-WP(C)/6967/2017 WP(C)/6967/2017	GOURANGA SUBUDHI MP		3554/2024
191	D-WP(C)/6967/2017 WP(C)/6967/2017	GOURANGA SUBUDHI MP		3555/2024
192	D-WP(C)/10482/2024 WP(C)/ /	NIMAI CHANDRA SARKAR MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	3556/2024
193	D-WP(C)/1637/2024 WP(C)/875/2024	TATHAGATA SATAPATHY MP	NIRMAL CHANDRA MOHANTY	3557/2024
194	D-WP(C)/33947/2021 WP(C)/33947/2021	PURUSOTTAM DASH MP	SURYA NARAYAN PATNAIK	3558/2024
195	D-WP(C)/10510/2024 WP(C)/ /	MANARANJAN PRADHAN MP	NIRANJAN PANDA (1)	3559/2024
196	D-WP(C)/20682/2012 WP(C)/20682/2012	B.M.,TATA AIG LIC LT MP	M/SANAND CH.SWAIN	3560/2024
197	D-WP(C)/10517/2024 WP(C)/5518/2024	MANOJ KUMAR BARIK MP	AMITABH MISHRA	3561/2024
198	D-WP(C)/30019/2023 WP(C)/30019/2023	RAJASHREE BEHERA MP		3562/2024
199	D-WP(C)/11717/2023 WP(C)/11717/2023	RENUBALA DAS MP		3563/2024
200	D-WP(C)/10522/2024 WP(C)/5515/2024	MANOJ KUMAR BARIK MP	AMITABH MISHRA	3564/2024
201	D-WP(C)/10526/2024 WP(C)/5511/2024	MANOJ KUMAR BARIK MP	AMITABH MISHRA	3565/2024
202	D-WP(C)/10530/2024 WP(C)/ /	DR. JANKI JHA MP	SRINIVAS MOHANTY	3566/2024
203	D-WP(C)/10533/2024 WP(C)/5514/2024	MANOJ KUMAR BARIK MP	AMITABH MISHRA	3567/2024
204	D-WP(C)/10540/2024 WP(C)/ /	M/S. KAILASH DISTRIBUTORS DIESELS AND MACHINERIES, RAIPUR MP		3568/2024
205	D-WP(C)/1973/2023 WP(C)/1973/2023	SARAT CHANDRA MOHANTY MP		3569/2024
206	D-WP(C)/27311/2023 WP(C)/27311/2023	PURENDRA BEHERA MP		3570/2024
207	D-WP(C)/10566/2024 WP(C)/ /	SANJULATA PANIGRAHI MP	PRATYASISH MOHANTY	3571/2024
208	D-WP(C)/39832/2023 WP(C)/39832/2023	SRINIBAS JENA MP	AMITABH MISHRA	3572/2024
209	D-WP(C)/8464/2024 WP(C)/4893/2024	SANJU ORAM MP	SIDHARTH MALLICK	3573/2024
210	D-WP(C)/10570/2024 WP(C)/ /	SUBHENDU KUMAR PRADHAN MP	SASWATI MOHAPATRA	3574/2024
211	D-WP(C)/10570/2024 WP(C)/ /	SUBHENDU KUMAR PRADHAN MP	SASWATI MOHAPATRA	3575/2024
212	D-WP(C)/10579/2024 WP(C)/ /	CHITTARANJAN DAS MP	SAILESH DAS	3576/2024
213	D-WP(C)/36125/2023 WP(C)/36125/2023	DR. AMIYA RANJAN BARIK MP	SOUBHAGYA SWAIN	3577/2024
214	D-WP(C)/3870/2024 WP(C)/1988/2024	KANAKALATA MAHAL MP	LAXMINARAYAN PATEL	3578/2024
215	D-WP(C)/42003/2023	RAM KRUSHNA DAS	DR. BINODA KUMAR MISHRA	

	WP(C)/42003/2023	MP		3579/2024
216	D-WP(C)/10586/2024 WP(C)/ /	M/S NANDA INFRACONSTRUCTION PVT.LTD. MP	DAMAL BEHARI PANDA	3580/2024
217	D-WP(C)/10584/2024 WP(C)/ /	MAHESWAR JENA MP	JAYANTA KUMAR MAJHI	3581/2024
218	D-WP(C)/42006/2023 WP(C)/42006/2023	SANGRAM KESHARI MOHANTY MP	DR. BINODA KUMAR MISHRA	3582/2024
219	D-WP(C)/10591/2024 WP(C)/ /	M/S NANDA INFRA CONSTRUCTION PVT.LTD. MP	DAMAL BEHARI PANDA	3583/2024
220	D-WP(C)/10598/2024 WP(C)/ /	M/S NANDA INFRA CONSTRUCTION PVT.LTD. MP	DAMAL BEHARI PANDA	3584/2024
221	D-WP(C)/10118/2024 WP(C)/ /	M/S. H.L INFRASTRUCTURE MP	KAJAL SAHOO	3585/2024
222	D-WP(C)/10601/2024 WP(C)/ /	MAMITA KUMARI PRADHAN MP	BISWABIHARI MOHANTY	3586/2024
223	D-WP(C)/10602/2024 WP(C)/ /	KISHORE CHANDRA DAS MP	SURESH KUMAR CHOUDHURY	3587/2024
224	D-WP(C)/31625/2023 WP(C)/31625/2023	SUSHANTA KUMAR RATH MP	SOUBHAGYA SUNDAR DAS	3588/2024
225	D-WP(C)/10605/2024 WP(C)/ /	PRAVAKAR NAYAK MP	PRABIN DAS	3589/2024
226	D-WP(C)/10610/2024 WP(C)/ /	RITI PARBANI NANDA MP	DEBASIS SARANGI	3590/2024
227	D-WP(C)/4680/2024 WP(C)/3043/2024	SWAPNESWAR GOCHHAYAT MP		3591/2024
228	D-WP(C)/4666/2024 WP(C)/3010/2024	SRIKANTA SAHU MP		3592/2024
229	D-WP(C)/4676/2024 WP(C)/3079/2024	MANAS KUMAR DWIBEDY MP		3593/2024
230	D-WP(C)/3511/2024 WP(C)/1884/2024	DILLIP KUMAR SAHOO MP		3594/2024
231	D-WP(C)/4671/2024 WP(C)/3009/2024	SATRUGHAN SITHA MP		3595/2024
232	D-WP(C)/10626/2024 WP(C)/ /	ASHISH KUMAR DEBTA MP	HIMANSU SEKHAR MISHRA	3596/2024
233	D-WP(C)/10627/2024 WP(C)/ /	SUMIT NANDAN MOHANTY MP	PRABODHA CHANDRA NAYAK	3597/2024
234	D-WP(C)/20703/2023 WP(C)/20703/2023	S. BIREN KUMAR MP	SANJAY KUMAR PRADHAN, SHRI SISIR KU NAYAK, NIRAJAN PRASAD	3598/2024
235	D-WP(C)/38508/2023 WP(C)/38508/2023	SANJAY PARIDA MP		3599/2024
236	D-WP(C)/6886/2023 WP(C)/6886/2023	MANOJ KUMAR SAHU MP		3600/2024
237	D-WP(C)/10628/2024 WP(C)/ /	MANAS RANJAN MOHANTY MP	ASHOK KUMAR PANIGRAHI	3601/2024